

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. NO. 350/2055/2015

Dated : 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Kumud Ranjan Roy

..... Applicant

-Versus-

S.E. Railway

..... Respondents.

For the applicant : None

For the respondents : Mr. A.K. Banerjee, Counsel

ORDER (Oral)

Bidisha Banerjee, Judicial Member

None appears for the applicant today. Since, earlier occasion no one appeared on behalf of the applicant. It appears that the applicant is not interested to pursue the matter further. Since, no rejoinder has already been filed. The O.A. is dismissed for default invoking rule 15(1) of CAT (Procedure) Rules, 1987.

**Sd/-
(Jaya Das Gupta)
Member (A)**

**Sd/-
(Bidisha Banerjee)
Member (J)**

drh